

(ख) कार्य जून, 1969 के अन्त तक पूरा हो जायेगा।

**Value of confiscated gold and silver**

1893. SHRI D. N. PATODIA: Will the Minister of FINANCE be pleased to state:

(a) the total quantity and value of gold and silver that has been confiscated by the Customs authorities and the Enforcement Department during the last three months;

(b) whether teenage students are being utilised to carry on the smuggling of gold; and

(c) whether any international gang is operating in India in collaboration with the Indian smugglers?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) During the period from 1st August, 1968 to 31st October, 1968, 552 kgms. of gold valued approximately at Rs. 47 lakhs at the international rate and 22,443 kgms. of silver valued approximately at Rs. 106 lakhs were confiscated by the Customs and Central Excise authorities. Nothing was confiscated by the Enforcement Directorate.

(b) Stray cases of students being utilised as carriers of smuggled gold were noticed.

(c) International gangs, some members of which may be Indians, operate in smuggling of gold into India.

**Negotiation with Foreign countries for sale of Potassium Salt**

1894. SHRI N. SHIVAPPA:  
SHRI GADILINGANA  
GOWD:  
SHRI P. K. DEO:  
SHRI R. K. AMIN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that Government are negotiating with Hungary

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about the sale of potassium salt manufactured in the country;

(b) if so, the details thereof;

(c) whether Government have also made attempts to negotiate similar deals with other countries; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHURAM-AIAH): (a) to (d). The Indian drugs and Pharmaceuticals Ltd., a Government of India Undertaking is negotiating at present with Medimpex of Hungary for the sale of potassium salt of Penicillin. M/s. Pliva of Yugoslavia have also contacted to import 350 Kgs. of Sodium Penicillin and 5 tonnes of fortified Procain Penicillin.

Pending finalisation of negotiations with the foreign parties it will not be in the public interest to divulge the details of the arrangements.

**Target for Fertilizer production**

1895. SHRI N. SHIVAPPA:  
SHRI GADILINGANA  
GOWD:  
SHRI P. K. DEO:  
SHRI R. K. AMIN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the latest target fixed for fertilizer production in India for 1971-72; 1975-76 and 1979-80; and

(b) how these targets compare in relation to our demands during those years?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH): (a) On the assumption that the fertilizer projects now under consideration will be approved and implemented on schedule, the

production of fertilizers is expected to be of the following orders:—

	Estimated Production (Million tonnes)	
	Nitrogen	P <sub>2</sub> O <sub>5</sub>
1971-72 . . . . .	1.935	0.816
1975-76 . . . . .	5.076	2.485
* 1978-79 . . . . .	6.626	3.345

(b) The demand at present envisaged for the corresponding years is as under:

1971-72 . . . . .	2.78	1.2
1975-76 . . . . .	5.00	2.5
* 1978-79 . . . . .	6.635	3.31

**बरोनी तेल शोधन शाला से बेगूसराय और पटना के बीच टेलीफोन की व्यवस्था**

1896. श्री क० मि० मधुकर : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बरोनी तेल शोधनशाला और बेगूसराय के भ्रूसैनिक अधिकारियों के बीच और पटना और बरोनी के बीच टेलीफोन सम्पर्क की कोई व्यवस्था नहीं है और अधिकारियों को आवश्यक संदेश भेजने के लिए मोटर कारों का प्रयोग करना पड़ता है जिससे सरकारी समय और धन की काफी हानि होती है ;

(ख) यदि हां, तो इसके क्या कारण हैं ;

(ग) क्या प्रशासनिक अनियमितता संदेशों के भेजने में होने वाली प्रसुविधा और धन के अपव्यय को रोकने के लिये सरकार का विचार कुछ ठोस कदम उठाने का है ; और

(घ) यदि हां, तो वह ठोस कार्यवाही क्या है और वह कब तक क्रियान्वित की जायेगी ?

पेट्रोलियम तथा रसायन मंत्रालय में राज्य-मंत्री (श्री रघुरमैया) : (क) जी नहीं ।

(ख) से (घ). प्रश्न नहीं उठता ।

#### Sarjoo Project

1897. SHRI VISHWA NATH PANDEY:  
SHRI R. K. SINHA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Government have sanctioned the Sarjoo Project in Uttar Pradesh;

(b) if so, the details thereof?

(c) the total amount of expenditure involved on this project; and

(d) when this project will commence?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) Yes; Sir.

(b) The project is intended to improve irrigation in the Lower Sarja Canal System.

(c) Stage I of the project is estimated to cost Rs. 64.84 crores.

(d) Work has already been started.

#### Rural Electrification in U.P.

1898. SHRI VISHWA NATH PANDEY: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the number of villages and towns likely to be electrified in the

\*Note: The estimate of production and demand have been worked out only up to 1978-79.